## GOVERNMENT OF INDIA MINISTRY OF TEXTILES RAJYA SABHA

### UNSTARRED QUESTION NO-1593 ANSWERED ON- 12/12/2025

#### DEVELOPMENT OF TEXTILE PARKS UNDER PM-MITRA

1593. SHRI NARAYANA KORAGAPPA:

SHRI MITHLESH KUMAR:

SHRI KESRIDEVSINH JHALA:

SHRI BABURAM NISHAD:

SHRI SADANAND MHALU SHET TANAVADE:

Will the Minister of TEXTILES be pleased to state:

- (a) details of textile parks being developed in various States, including Uttar Pradesh and Gujarat under PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks Scheme, in line with the 5F (Farm–Fiber–Factory–Fashion–Foreign) vision;
- (b) key sectors of textile industry expected to benefit the most from employment generation under PM MITRA initiative;
- (c) key stakeholders selected for establishment of PM MITRA Parks and the consultation process undertaken with them for formulation of the said policy, the details thereof; and
- (d) details of financial incentives, subsidies or schemes for textile manufacturers for development of textile infrastructure in the country?

#### **ANSWER**

# THE MINISTER OF STATE FOR TEXTILES (SHRI PABITRA MARGHERITA)

- (a) & (b): The PM MITRA Scheme aims to develop large scale and integrated world class industrial facilities in the shape of integrated textile parks to help Indian textiles industry to build scale, reduce logistics costs and improve its competitiveness. Anchored in the 5F vision (*Farm to Fibre to Factory to Fashion to Foreign*), the Scheme aims to facilitate India's textile industry to achieve global size and scale along with the creation of a modern and integrated textile value chain at one location. Under this Scheme, the Government has approved 7 (Seven) sites for setting up of PM MITRA Parks, one each in Karnataka, Madhya Pradesh, Maharashtra, Tamil Nadu, Telangana, Uttar Pradesh and Gujarat. The PM MITRA Parks are envisaged as modern, large scale and integrated parks covering the entire value chain. Hence all parts of the value chain including spinning, weaving, processing, printing, garment and accessories manufacturing etc. are expected to benefit from the employment generated under the initiative.
- (c): The PM MITRA Parks of Tamil Nadu and Madhya Pradesh are being implemented on a Government SPV led Model. In case of Karnataka, Uttar Pradesh and Gujarat, the parks are proposed to be implemented in a Public Private Partnership (PPP) based Master Developer (MD) led model. In Telangana and Maharashtra, these parks are being implemented through respective State Implementing Agencies (SIA).

More than 76 stakeholders' meetings with a wide variety of stakeholders including potential investors, state governments, sister departments of the government, potential park developers, EPC contractors and others have been conducted so far as part of the process of planning and establishment of PM MITRA Parks.

(d): The scheme envisages a Development Capital Support (DCS) of 30% of the total project cost upto Rs. 500 crore for Greenfield Park and Rs. 200 crore for Brownfield Park subject to scheme guidelines. The scheme also envisages a Competitive Incentive Support (CIS) of upto Rs. 300 crore per park as an incentive to manufacturing units to set up early in the park. The incentive is subject to fulfillment of conditions as outlined in detailed scheme guidelines.

In addition, Government is also implementing the Production Linked Incentive (PLI) Scheme to promote production of MMF Apparel, MMF Fabrics and Products of Technical Textiles to enable textiles industry to achieve size and scale and to become competitive. As on date, a total of 91 companies have been selected under the PLI scheme for Textiles. The overall performance of the PLI Textiles scheme as on 30.09.2025 is as under:

(i) Investment: ₹7,731 Crore(ii) Employment: 30,838 jobs(iii) Exports: ₹733 Crore(iv) Turnover: ₹7,290 Crore

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